

**Production and Marketing of Tea During
Seventh Plan**

274. SHRI AMAR ROYPRADHAN : Will the Minister of COMMERCE be pleased to state :

(a) the steps Government propose to take to boost tea production and its marketing during the Seventh Five Year Plan ; and

(b) the progress made so far.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) and (b) . Measures envisaged for increasing tea production include short term measures like optimization of inputs, medium term measures like irrigation and drainage, infilling and rejuvenation of tea bushes and long term measures like extension planting and replanting. It is estimated that as a result of these steps adequate quantities of tea will be available for domestic and export markets. Production of tea during 1985 was of the order of 657 M. kgs. Production during January-May 1986 is estimated to be around 132.3 M. kgs.

**Pakistan Propaganda About India's Financing
Miss Bhutto's Campaign**

276. SHRI RAM DHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any protest has been lodged with the Government of Pakistan over the propaganda by Pakistan Government that India is financing Miss Benazir Bhutto's campaign in Pakistan ; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) and (b) . India has expressed indignation and dismay at General Zia's unfounded and baseless allegations.

Tax Arrears Against Ex-Princes

277. SHRI RAM DHAN : Will the Minister of FINANCE be pleased to state ;

(a) whether it is a fact that most of the ex-ruling princes owe huge sums to Government on account of Income Tax, Wealth Tax and Estate Duty arrears ;

(b) if so, the names of the ex-princes who are in arrears of more than a lakh of rupees ; and

(c) the steps being taken for recovery of the arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) . some of the former rulers of erstwhile Indian States are in arrears of taxes. The names of former rulers who are in arrears of more than a lakh of rupees and the details of steps being taken for the recovery from them, are being collected and will be furnished to the extent possible.

Appellate Trade Tribunals

278. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to set up Appellate Trade Tribunals by Government ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A proposal to set up a high powered Customs and Excise Revenue (Appellate) Tribunal under Article 323B of the Constitution, for more expeditious settlement of cases, is under consideration.

(b) Detailed proposals are being worked out in consultation with the Ministry of Law.

**Development of Trivandrum Beach for
Tourist Attraction**

279. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of TOURISM be pleased to state :

(a) whether there is any proposal for the development of Trivandrum beach for tourist attraction ; and